

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.62/8373/2020

Monday, this the 21th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

1. Nasir Hassan Hamdani,
S/o Mohammad Amin Hamdani,
R/o Sanant Nagar Srinagar,
Age 49 years.Applicant

By Advocate: Ms. Sabeena Naveed.

Versus

1. State of J&K through Chief Secretary, J&K Civil Secretariat, Srinagar;
2. Commissioner Secretary, Forest Department, Srinagar;
3. Director Forest Protection Force Nehru Park, Srinagar;
4. Joint Director Forest Protection Force Bishember Nagar, Srinagar;
5. Deputy Director Forest Protection Force, Bishember Nagar, Srinagar.

....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)



Learned counsel for applicant submits that this T.A. has become infructuous.

2. Mr. Rajesh Thapa, Learned Dy. Advocate General appearing for the respondents present.
3. In view of the submission made by learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous. There shall be no order as to costs.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Asvs.